

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:437
ANSWERED ON:25.04.2013
NATIONAL ELECTRICITY FUND
Owaisi Shri Asaduddin;Reddy Shri Anantha Venkatarami

Will the Minister of POWER be pleased to state:

- (a) whether any scheme has been launched to provide interest subsidy on loans raised from the financial institutions through the National Electricity Fund (NEF) for the works to be carried out in the distribution sector during the financial years 2012-2013 and 2013-14;
- (b) if so, the details thereof;
- (c) the details of the proposals received by the Union Government from various State Governments under the scheme along with the total subsidy provided so far, State/UT-wise;
- (d) whether the Government proposes to revise the eligibility criteria for the States to get the subsidy; and
- (e) if so, the details thereof along with the steps taken/being taken by the Government to link the subsidy to the progress achieved by the States in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e) :A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 437 TO BE ANSWERED IN THE LOK SABHA ON 25.04.2013 REGARDING NATIONAL ELECTRICITY FUND.

(a) & (b) : Government of India launched the National Electricity Fund (Interest Subsidy Scheme) in July 2012 to provide interest subsidy on loans raised by both public and private Distribution Companies (DISCOMS), for capital works sanctioned by financial institutions to improve the infrastructure in distribution sector during the financial year 2012-13 and 2013-14. Details of the Scheme are at Annex-I.

(c) : Projects worth Rs.10,953.80 Crores have been sanctioned by the Union Government to various Utilities/States for consideration of Interest subsidy benefit under National Electricity Fund. Details are at Annex-II.

(d) & (e) : Not applicable